

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 in CP(IB) No.59/ BB/2017	-	For hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
------------	-------------------------------------	------------------------	-----------

1. Projwal K. Adhy a  
LFOW (vast law partners)  
9632516869

Petitioner

*Projwal K. Adhy a*

2. LAKSHMI MENON  
(For C.K Nandakumar  
Law Chambers)  
9880073412

Respondent

*Lakshmi*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present.  
I.A 150/17 is listed today for hearing. I.A 124/17 is also listed today, because one  
more application filed in this case. For filing objections in I.A 150/17 time  
extended as last chance, list it on 13/11/2017.

*Ashok*  
**Member (T)**

*Murali*  
**Member (J)**